

IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT –III, NEW DELHI.

(IB)-436/ND/2017

In the matter of:

M/s. Kunal Conchem Pvt. Ltd.

...Applicant.

v.

M/s. Unitech Ltd.

...Respondent

SECTION: Under Section 9 IBC .

Order delivered on 07.12.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)


For the Petitioner
Respondent

Mr. Ashish Aggarwal, Adv.

ORDER

Order reserved.

KCS


(R. VARADHARAJAN)
MEMBER(JUDICIAL)